

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3581
ANSWERED ON:16.08.2010
IMPORT OF PULSES BY STC
Gaddigoudar Shri P.C.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the State Trading Enterprises are involved in import of pulses in the country;
- (b) if so, the details thereof during the last three years; and
- (c) the details regarding the eligibility criteria for being nominated as State Trading Enterprise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

a): Yes, Madam.

b): Details of import of pulses during the last three years are as follows:

Import of Pulses by (Qty. MT)
State Trading
Enterprises (STEs)

2007-08 - 1247938

2008-09 - 920588

2009-10 - 512977

c): There is no specific eligibility criteria laid down for nomination as a State Trading Enterprise.